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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 3.4.2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/57/IB/2018
PETITION NUMBER : CP/511/ (IB)/CB/2017
NAME OF THE APPLICANT : PAHARPUR COOLING TOWER LTD
NAME OF THE RESPDNT : CETHAR LTD
UNDER SECTION : 60

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) R. Senthil Kumar
P. H. PRINOH BANDIAN
SENIOR ADVOCATE
Counsel for Respondent
2) LAWAN JHABAKH FOR
Counsel for the
Applicant

ORDER

Counsels for both the parties are present. Counsel for R1 and R2 filed the written submissions; the copy of which is given to the other side. Counsel for the Applicant is directed to file the written submissions by providing copy to the other side. Put up on 17.04.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)